

18.10 Hrs.

ARREST OF MEMBER

MR. CHAIRMAN: I have to inform the House that the Speaker has received the following communication dated 18th December, 1981, from the Additional Deputy Commissioner of Police, New Delhi District, New Delhi, today:—

“I have the honour to inform you that I have found it my duty in the exercise of my powers that Shri Ram Lal Rahi, Member of Lok Sabha, who along with his 44 other party workers voluntarily violated prohi-

bitory orders promulgated under Section 144 Cr. P.C. on Raj Path-Rafi Marg Crossing at about 2-15 P.M., be arrested in case FIR No. 643 dated 18-12-1981 under Section 188 IPC, Police Station Parliament Street, New Delhi. He is being produced before the Area Judicial Magistrate.”

18.11 Hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, December 21, 1981/Agrahayana 30, 1903 (Saka).